

Food park in Odisha

2654. SHRIMATI THOTA SEETHARAMA LAKSHMI: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the details of Mega Food Parks in the country in terms of their physical and financial progress;
- (b) whether any new Food Park is proposed to be set up in Odisha; and
- (c) if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) Ministry of Food Processing Industries has got sanction of the Government for establishing 42 Mega Food Parks in the country. The Ministry has given in-principle approval to 40 Mega Food Park Projects in the Country. Out of these, 21 projects have been accorded final approval and are under various stages of implementation whereas approval accorded to 15 projects has been cancelled due to the failure of their promoters in meeting the conditions for final approval as stipulated in the scheme guidelines or unsatisfactory implementation of the project. Another 4 Mega Food Park Projects are in the process of meeting the conditions of the final approval. The details of Physical and Financial progress of 25 Mega Food Parks is given in Statement (*See below*).

(b) and (c) The Ministry has sanctioned a Mega Food Park project in Rayagada District in Odisha which is under implementation presently. Another Mega Food Park project was accorded In-principle approval in Ganjam District in Odisha which has been cancelled on 30.03.2014 due to the failure of the promoters to meet the conditions of final approval. For filling up the vacancies of Mega Food Parks, Expression of Interest (EoI) had been invited by the Ministry on all India basis on 10.02.2014. A total 72 proposals for setting-up Mega Food Parks in various parts of the country including, two proposals from Odisha, have been received by the last date of 31.07. 2014. These proposals are being appraised in the Ministry as per the scheme guidelines.

Statement*Details of 25 existing mega food parks accorded final approval*

Sl. No.	Name of the Project	Date of In-principle approval	Date of Final Approval	Project Cost	Status of Physical Progress
1	2	3	4	5	6
1.	M/s Srimi Food Park Pvt. Ltd., District Chittoor, Andhra Pradesh	16.12.2008	27.03.2009	121.10	<p>Out of approved grant-in-aid of ₹ 50.00 crore, ₹ 45 crore has been released to SPV. SPV has incurred an expenditure of approx. ₹ 122.68 crore towards various components of basic enabling and core infrastructure and non-core facilities at the CPC. SPV has submitted its request for release of final installment. PMA's recommendation on the same has been submitted to the Ministry. Implementation timeline has expired in August 2014 and SPV has claimed that it has completed all components as per the DPR approved by the Ministry.</p> <p>The CPC has been set up in ~142 acres. Commercial operations have commenced at the CPC. The core processing facilities that have been set up at CPC include Aseptic Pulping, Cold Storage, and Warehouse, Ripening Sheds, IQF & Deep Freeze and Tetra Pack line.</p> <p>Project has four PPCs - SPV had acquired pack houses of AP Agro at Nizvidu and Tirupati on lease basis and has set up Greenfield PPCs at Madanapalle and Gudur.</p>

2. M/s Godavari Mega Aqua Park Pvt. Ltd., West Godavari, Andhra Pradesh 21.09.2012 16.12.2013 119.12

Regarding plot allotment, 35 acres of land is available for approx. 15-20 plots. 21+ acres has been allotted to 8 units. 2 Unit is in operation in an area of approx 4 acres. Nature of units - Cold Storage (CA Chambers), Noodles Manufacturing, Pomegranate Processing & Exports, Fruit related Sauces (Tomato), Technology Intensive Farm, Pickle processing factory, Beverages Units, Noodle Making Plant)

Government of India grant of ₹ 50.00 has been approved for the project. SPV is setting up a Mega Food Park at Tundurru Village, Bhimavaram Mandal, West Godavari District in Andhra Pradesh. The project was accorded the final approval in December 2013. It has been proposed to establish two Primary Processing Centers (PPCs) in Amlapuram in East Godavari District and Karlapalem in Guntur district. The project proposes to set up components such as Pre-processing line for Fish (1.5 TPH), Pre-processing line for Shrimp (1.5 TPH), Freezing for Fish (1.5 TPH for Block and 3 TPH for IQF), Freezing for Shrimp (1.5 TPH for Block and 3 TPH for IQF), Cold storage for Fish (2000 MT), Cold storage for Shrimp (1000 MT), Block Ice Plant (25 MT/day) and testing lab under common core processing infrastructure at the CPC. The SPV has incurred an expenditure of ₹ 5.53 crore and as per the latest MPR submitted; it has awarded the tender for site development to Rajarya Infrastructure Pvt. Ltd. for ₹ 6.0 crore for site development works. SPV has submitted that it shall be submitting its request for release of 1st tranche of GoI grant assistance by end of March 2015. No grant has been released to the project yet.

1	2	3	4	5	6
3.	North East Mega Food Park Ltd., District: Nalbari, Assam	16.12.2008	27.03.2009	75.98	Out of approved grant-in-aid of ₹ 50.00 crore, ₹ 30.00 crore has been released to SPV. Total expenditure incurred by the SPV stands at approx. ₹ 47.98 crore (towards various components of basic enabling and core infrastructure and non-core facility at the CPC). The SPV has recently submitted its request for the release of 3rd installment. The current timeline has expired in September 2014. SPV is in the processing of revising the DPR and has also submitted its request for timeline extension till Sept. 2015 to complete the project and the same would be placed in the forthcoming IMAC meeting. A review meeting for the project was held on 25th Feb. 2015 in which SPV was advised to submit the revised DPR at the earliest for Ministry's approval (including proposed changes in CPC facilities, PPC locations, induction of new food processor member etc). The components at the CPC on which the work has been completed include warehouse, common facility building, boundary wall, site development, internal roads and SDF sheds. Components on which works are nearly completion include Cold storage, QC lab equipment, ETP & septic tank, truck terminal, procurement of reefer vans. Civil work has been started at Nagoan PPC and work on remaining PPCs and plots/sheds allotment is underway.

4.	M/s Pristine Logistics and Infraprojects Pvt. Ltd., Khagaria, Bihar	21.09.2012	06.08.2014	127.60	Government of India grant of ₹ 50.00 has been approved for the project. Project cost stands at ₹ 127.62 crore. Project facilities include - Dry Warehouse of 40000 MT, Grain Silos: 10,000 MT, Multi Commodity Cold Storage: 5000 MT, Packhouse: 10 TPH, IQF: 2 MT/hr, Deep Freeze: 1500 MT, Testing Lab and Reefer vans. SPV has submitted the status of compliance against post final approval formalities and for release of 1st tranche of GoI grant. No grant has been released to the project yet.
5.	M/s JVL Mega food Park Pvt. Ltd.	19.12.2013	—	114.22	“In-principle” approval has been accorded.
6.	M/s Indus Best Mega Food Park Pvt. Ltd., Raipur, Chhattisgarh	06.09.2012	04.06.2014	124.50	Government of India grant of ₹ 50.00 has been approved for the project. The project is proposed to be set up with a capital investment of ₹ 124.50 Core. which will be funded from different sources including grant of ₹ 50.00 crore from MoFPI, ₹ 44.12 Cr. as term loan from Bank and ₹ 30.38 Crore as promoters’ contribution. SPV has reportedly incurred an expenditure of ₹ 2.88 Crore, out of which ₹ 1.99 Core. is towards land and balance is towards preliminary and pre-operative expenses. SPV is in the process of meeting the requirements for the release of 1st tranche of 1st instalment which SPV was supposed to submit by 04.10.2014.

1	2	3	4	5	6
7.	M/s Raipur Mega Food Park Pvt. Ltd., Bemetara, Chhattisgarh	21.09.2012	04.06.2014	126.12	Government of India grant of ₹ 50.00 has been approved for the project. The project is proposed to be set up with a capital investment of ₹ 126.12 Crore which will be funded from different sources including grant of ₹ 50.00 Crore from MoFPI, ₹ 46.19 Crore as term loan from Bank and ₹ 29.93 Crore as promoter's contribution. SPV has reportedly incurred an expenditure of ₹ 7.51 Crore, out of which ₹ 6.56 Crore is towards land and balance is towards preliminary and pre-operative expenses. SPV is in the process of meeting the requirements for the release of 1st tranche of 1st installment which SPV was supposed to submit by 04.10.2014.
8.	M/s Gujarat Agro Infrastructure Mega Food Park Pvt. Ltd., Surat, Gujarat	21.09.2012	22.05.2014	117.89	Out of approved grant-in-aid of ₹ 50.00 Crore, ₹ 5.00 Crore has been released to SPV. Total expenditure incurred by the SPV stands at approx ₹ 16.00 Crore. The SPV has been accorded Final approval in May 2014 to set up a Mega Food Park in Mangroltaluka of Surat district in Gujarat. It has been proposed to establish four PPCs in the following districts – Vadodara, Navsari, Bahrauch and Valsad. The project proposes to set up components such as Dry Warehouse (5000 MT), cold storage of 3500 MT, IQF of 2 TPH, pulping line and a testing laboratory.
9.	M/s Fanidhar Mega Food Park Ltd.	19.12.2013	—	117.80	“In-principle” approval has been accorded.

10.	M/s Cremica Food Park Pvt. Ltd., Una (formerly known as Poliyam Mega Food Park Pvt. Ltd.), Himachal Pradesh	21.09.2012	06.08.2014	99.70	Government of India grant of ₹ 50.00 has been approved for the project. Project facilities include - Multi-crop pulping line with bulk aseptic packaging (24 MT/hour), Frozen storage (1000 MT), Laboratory, Wood/Rice husk fired boiler, Material handling equipment and Reefer vans. SPV has submitted the status of compliance against post final approval formalities and for release of 1st tranche of GoI grant assistance. No grant has been released to the project yet.
11.	M/s RFK Greens Food Park Pvt. Ltd., Pulwama, Jammu & Kashmir	21.09.2012	19.02.2014	79.43	Government of India grant of ₹ 50.00 has been approved for the project. The project is proposed to be set up with a capital investment of ₹ 79.43 Cr. which will be funded from different sources including grant of ₹ 50.00 Cr. from MoFPI, ₹ 21.42 Cr. as term loan from Bank and ₹ 8.00 Cr. as promoters' contribution. SPV as on date has reportedly incurred an expenditure of ₹ 7.24 Cr., out of which ₹ 6.24 Cr. is towards land, ₹ 19.51 Lakh is towards project infrastructure and balance is towards PMC charges and preliminary & pre-operative expenses. SPV is in the process of meeting the requirements for the release of 1st tranche of 1st instalment and timeline for the same has expired on 19.06.2014.
12.	Jharkhand Mega Food Park Pvt. Ltd., District: Ranchi, Jharkhand	16.12.2008	27.03.2009	114.74	Out of approved grant-in-aid of ₹ 50.00 crore, ₹ 30.00 crore has been released to SPV. Total expenditure incurred by the SPV stands at approx. ₹ 68.44 crore.

1	2	3	4	5	6
					<p>As per the MPR submitted by the SPV, progress has been made on setting up components of core (cold storage, warehouse civil work) and non-core infrastructure (admin building etc). Also, progress has been observed on certain components under basic enabling infrastructure like site development, roads, power distribution etc.</p> <p>Work on setting up PPCs and leasing out plots to prospective units is yet to commence. SPV had submitted a revised DPR which has been approved in April 2014. SPV's current timeline expired in July 2014 and now it has requested for extension till March 2015 to complete the project and the same would be placed in the forthcoming IMAC meeting. During the review meeting on 24.02.2015, SPV was advised to re-asses the status of physical and financial progress and re-submit a realistic project completion timeline.</p>
13.	M/s Integrated Food Park Pvt. Ltd., District: Tumkur, Karnataka	03.08.2010	27.03.2011	144.33	<p>Out of approved grant-in-aid of ₹ 50.00 crore, ₹ 45.00 crore has been released to SPV. Total expenditure incurred by the SPV stands at approx. ₹ 141.76 crore.</p> <p>Basic Enabling Infrastructure components towards which expenditure has been incurred mainly include site grading and land development, internal roads, storm water drainage, boundary wall, fire hydrant and electrical works. Core processing infrastructure components on which work is completed include warehouse and fruit and vegetable block.</p>

The fruit and vegetable block includes cold storage, ripening chambers, IQF etc. Work on setting up of SDF sheds and non-core infrastructure is also completed as per the latest submission by the SPV. Components on which work are nearly completion include procurement of reefer vans and minor finishing work of silos.

Regarding setting up PPCs, SPV has proposed to set up 6 PPCs - Tumkur, Hassan, Chickballapur, Kolar, Mysore and Belgaum. PPCs at Chickballapur, Kolar and Tumkur are operational. SPV has also proposed to drop two of its PPCs at Belgaum and Hassan.

Regarding setting up of units in the Park, SPV has obtained permission for sub-lease from the State Government. The inauguration of the park has been done on 24th September, 2014 by Hon'ble Prime Minister.

During the review meeting for the said project on 24.02.2015, SPV has been advised to revisit the March 2015 timeline (currently requested for) and submit a revised request if needed.

14.	M/s, Indus Mega Food Park Ltd, Madhya Pradesh	10.10.2011	27.08.2012	127.70
-----	--	------------	------------	--------

Out of approved grant-in-aid of ₹ 50.00 Cr., funds to the tune of ₹ 45.00 Cr. have been released to SPV towards the 1st & 2nd and 3rd instalment. The tendering process and award of contracts for major infrastructure components of Central Processing Centre has been completed by SPV. SPV has completed works related to core infrastructure components like IQF (5MTPH) and Cold storage (5000 MT), Deep Freeze (500 MT) at the CPC site. Works related to roads,

1	2	3	4	5	6
					<p>drainage, admin building and workers' hostel, MSME sheds etc. are currently under progress. Further works for electric substation has been completed at the site.</p> <p>SPV has till date mobilized a fund ₹ 97.97 Cr. which includes grant portion of ₹ 45.00 Cr. and ₹ 19.74 Cr. as SPVs equity towards the project and 30.83 Cr. as part of term loan and ₹ 2.40 Cr. from other sources. SPV has reported an expenditure of ₹ 91.22 Cr. which includes ₹ 6.89 Cr. towards land for CPC, ₹ 15.08 Cr. towards preoperative expense and around ₹ 69.00 Cr. towards the project infrastructure of the sanctioned term loan of ₹ 51.38 Cr. to the project, SPV has so far availed disbursements of ₹ 30.83Cr. from the term loan.</p>
15.	M/s Zoram Mega Food Park Pvt. Ltd., Mizoram	19.12.2013	_____	71.91	In-Principle Approval has been accorded.
16.	M/s Huma Coastal Mega Food Park Pvt. Ltd., Odisha	01.04.2011	08.03.2013	124.56	<p>Out of approved grant-in-aid of ₹ 50.00 Cr., ₹ 5.00 crore as 1st tranche of 1st installment was released in August 2013. Total expenditure incurred by the SPV stands at approx. ₹ 26.01 crore.</p> <p>Expenditure incurred by the SPV is on purchase of land, land development, road construction, compound wall, storm water drain, PMC and other consultancy charges and pre-operative expenses.</p>

17.	M/s Satara Mega Food Park Pvt. Ltd. Satara, Maharashtra	21.09.2012	06.08.2014	139.30	<p>Four PPCs are proposed to be set up - Paithan, Ahmednagar, Jalgaon and Pune. Work on setting up of PPCs and leasing out plots to prospective units is yet to commence. SPV has recently ensured financial closure for the project from IDBI Bank.</p> <p>Government of India grant of ₹ 50.00 crore has been approved for the project. Project facilities include - Dry Warehouse with racking system (2000 MT), Warehouse for raw material (5000 MT), Pulping Line (2TPH), Cold Storage (3000 MT), Ripening Chamber (384 MT), Boiler (4 MT), Pack house (1 TPH), reefer vans and testing lab. SPV has submitted that it shall be submitting its request for release of 1st tranche of grant by the end of March 2015. No grant has been released to the project yet.</p>
18.	M/s MITS Mega Food Park Ltd., Rayagada, Odisha	29.04.2011	16.04.2012	80.17	<p>Out of approved grant-in-aid of ₹ 50.00 Cr., ₹ 15.00 Cr. has been released so far as 1st Tranche and 2nd Tranche of 1st Installment to the SPV. SPV has awarded contracts for site development, dry warehouse and modern rice mills etc. SPV has reportedly incurred an expenditure of ₹ 18.73 Cr. in the project which includes ₹ 2.64 Cr. towards the land for Central Processing Centre and around ₹ 12.98 Cr. on the project infrastructure and balance towards the preoperative expenses. While SPV has achieved the financial closure for the project and submitted a term loan sanction letter of ₹ 15.00 Cr. from Punjab National Bank. They have not availed any disbursement out of the sanctioned loan till date and the sanction letter from PNB also needs</p>

1	2	3	4	5	6
19.	M/s International Mega Food Park Pvt. Ltd., Fazilka, Punjab	03.08.2010	25.05.2011	130.38	<p>to be revalidated. The land acquisition for the proposed 6 Primary Processing Centres is yet to be completed by SPV. The SPV has requested for an extension of project implementation time till October 2015 which is to be considered by the Ministry.</p> <p>Out of approved grant-in-aid of ₹ 50.00 Crore, ₹ 45.00 Crore has been released to SPV. Total expenditure incurred by the SPV stands at approx. ₹ 117.19 crore.</p> <p>Components of basic enabling infrastructure on which expenditure has been incurred: boundary wall and site development, internal roads, underground & overhead water tanks, storm water distribution, fire hydrant, storm water drain lines, electric substation, boiler and power house and power plant among others. Components of core infrastructure on which expenditure has been incurred: grain silos, cold storage, IQF and deep freeze, warehouse etc. Work on completion of silos, Co-gen power plant, internal road finishing and admin building finishing are underway. Work is also completed on setting up of SDF sheds. SPV has proposed to set up four PPCs on which preliminary work has commenced. SPV has requested for extension till March 2015 to complete the project.</p> <p>During the review meeting held on 24.02.2015, SPV was advised to do a realistic assessment and submit a revised timeline extension</p>

					request with month-wise targets for completion of various pending components.
					SPV has submitted that 4 Plots (2 acres) are proposed to be leased out to SNS Corporation to set up Malt Processing unit and 5 built - up SDF sheds have also been allotted. Lease agreements are yet to be submitted by the SPV. The inauguration of the park has been done on 13th December, 2014 by Hon'ble Minister (FPI).
20.	M/s Greentech Mega Food Park Pvt. Ltd., Ajmer, Rajasthan	21.09.2012	19.02.2014	113.56	The project is proposed to be set up with a capital investment of ₹ 113.56 Cr. which will be funded from different sources including grant of ₹ 50.00 Cr. from MoFPI, ₹ 30.00 Cr. as term loan from Bank and ₹ 33.56 Cr. as promoters' contribution. SPV has reportedly incurred an expenditure of ₹ 6.89 Cr., out of which ₹ 2.45 Cr. is towards land, ₹ 2.84 Cr. towards basic enabling infrastructure and balance is towards preliminary and pre-operative expenses. SPV has submitted its request for the release of 1st Tranche of 1st Instalment and the same needs to be examined by the PMA.
21.	M/s Smart Agro Industries Corporation Pvt. Ltd., Telangana	19.12.2013	—	116.44	In-principle approval has been accorded.
22.	M/s Sikaria Mega Food	29.04.2011	30.11.2011	87.45	Out of approved grant-in-aid of ₹ 50.00 Crore, the SPV has been released ₹ 20.79 Crore. SPV has claimed to incur an expenditure

1	2	3	4	5	6
	Park Pvt. Ltd., Agartala, Tripura				of about ₹ 28.77 Crore on the project including ₹ 24.05 Crore on creation of project infrastructure, ₹ 1.92 Crore towards land and ₹ 2.79 Crore towards pre-operative expenses which is under verification. The tendering process for various infrastructure components of CPC with an estimated value of ₹ 58.58 Cr. has been completed. The infrastructure being created in the project includes Basic enabling infrastructure like Internal Roads, Drainage, Water Supply, EPT, STP, Solid Waste and Core infrastructure like dry warehouse for raw material, pulping line, packing facility, hi-tech cold storage, quality control laboratory. The Non-core facilities like Gate Cabin, Staff Quarters/Auditorium/Library, Bank/Post office/Insurance office, Fire Station and Garage for fire brigade, Canteen and Standard Design Factory for SME Sheds are also being created.
23.	M/s Himalayan Food Park Pvt. Ltd., Kashipur, Udham Singh Nagar, Uttarakhand	21.09.2012	23.01.2014	99.96	Government of India grant of ₹ 50.00 crore has been approved for the project. It has been proposed to establish three Primary Processing Centers (PPCs) in Nainital district namely at Ramgarh, Ramnagar and Kaladhungi. The project proposes to set up components such as Dry Warehouse (8000 MT), Tetrapak (7500 packs per hr), Multi Fruit & Vegetable Processing Line (Input capacity of 7MT/h (Tomato paste), 8MT/h (Apple), 10MT/hr (Carrot), 5 MT/hr for pulp), Multi-Purpose Cold Store (Frozen 100 MT & Chilling 400 MT), Steam Generation & Distribution (5 TPH) and testing lab under common core processing

24. Patanjali Food & Herbal Park Ltd, District: Haridwar, Uttarakhand 16.12.2008 27.03.2009 95.08

facility at the CPC. The SPV has incurred expenditure of ₹ 19.56 crore and as per the last MPR, it has awarded the tender for site development for ₹ 10.00 crore. SPV has recently submitted the status of compliance against post final approval formalities and for release of 1st tranche of GoI grant assistance. No grant has been released to the project yet.

Out of approved grant-in-aid of ₹ 50.00 Crore, the SPV has been released ₹ 45.00 Crore and it has incurred an expenditure of approx. ₹ 103 crore towards various components of basic enabling and core infrastructure and non-core facilities at the CPC. SPV has claimed that it has completed all components as per the DPR approved by the Ministry and has submitted its request for release of final instalment.

Core processing facilities that have been set up and are now operational at CPC include cold storage & warehouse, QC lab with installation of various equipments. As per the DPR, the new approved components at CPC like specialized storage facility (silo) is in the process of being set up.

Number of PPCs stands at six. SPV has submitted that work on all PPCs is now complete. SPV has spent ₹ 21.00 crore out of the total approved cost of approx ₹ 27.00 crore.

Regarding allotment of plots, SPV had submitted that out of a total of 25 units proposed, 17-18 are operational. Key product categories include juices, candies, murabba, flour etc.

1	2	3	4	5	6
25.	Jangipur Bengal Mega Food Park Pvt. Ltd., District Jangipur, West Bengal	16.12.2008	16.03.2010	132.70	<p>Out of approved grant-in-aid of ₹ 50.00 Crore, ₹ 45.00 Crore has been released to SPV. Total expenditure incurred by the SPV stands at approx. ₹ 117.70 crore.</p> <p>Work is simultaneously underway on all components of core, basic enabling and non-core infrastructure. Work on warehouse is complete. Component on which work in nearly completion includes cold storage, potato cold storage, IQF and SDF shed. Key components under enabling basic infrastructure on which expenditure has been incurred include compound wall, entrance gate, roads and drainage, HT and LT substations, utility block and admin building, boiler, air compressor, weigh bridge and fire and raw water tank. Work has started on ETP and STP facilities. Non-Core facilities on which work is being done include admin building, dormitory and row houses.</p> <p>Six PPCs have been proposed by the SPV in the DPR. SPV has recently submitted its request to the Ministry for approval on relocation of PPCs, changes in shareholding and timeline extension till March 2015.</p> <p>As per the SPV's submissions, it has allotted a 4 acre developed plot to M/s Shiv Industries Pvt. Ltd. for setting up a rice mill in the Mega Food Park. SPV has also mentioned that it has received an application for a 3 acre plot from M/s Techno India Group for setting up a wheat flour mill or frozen French fries project in the Mega Food Park. In its</p>

latest submissions, SPV has further mentioned that EOIs have been received for 3 plots (cumulative 3 acres) and 3 SDF sheds.

During the review meeting on 24.02.2015, SPV was advised to submit its request for release of last installment of Ministry's grant only when all components of the CPC and PPCs were complete and when the SPV would have leased out 60 percent of the leasable area available at the Park. SPV was advised to keep the Ministry updated regarding plot allotment exercise.
